GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2697 ANSWERED ON:31.08.2007 CREATION OF DISTRICT EMPLOYMENT GUARANTEE COUNCILS Chakrabortty Shri Swadesh;Rao Shri Sambasiva Rayapati;Scindia Smt. Yashodhara Raje

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government proposes to set up State Employment Guarantee Councils and District Employment Guarantee Councils at States and districts level respectively for better monitoring of the implementation of National Rural Employment Guarantee Scheme(NREGS);

(b) if so, the details thereof;

(c) hether the Government is also contemplating to set up a technical secretariat to eliminate the problems in the implementation of NREGS; and

(d) if so, the details thereof and the time by which it is likely to come up?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a)&(b): No, Sir. Section 12(1) of NREG Act provides for constitution of State Employment Guarantee Councils by each State for the purposes of regular monitoring and review of the implementation of the Act at State level. Constitution of District Employment Guarantee Council has not been provided under the Act.

(c)&(d): Rule 11 of Central Employment Guarantee Council Rules, 2006 provides for setting up of a technical secretariat by the Central Government to assist the Central Council and the Executive Committee in discharge of its duties and functions by providing logistic and technical support. The technical secretariat is not a permanent body and may be set up by the Central Government as and when required.